

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No. 655/2019

Date of Decision: 26th September, 2019

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

1. Balaji Shivaji Shinde,
Age 32 years,
S/o Shivaji Shankar Shinde,
residing at post Bitale,
Tal Mohal Dist:-Solapur,
Pin-code 413 214.
2. Mr. Ajay Sitaram Patil
Age 32 years,
S/o Sitaram Pandhrinath Patil
Plot No.110 Gat No.4/5,
Near ITI College at post Kusumba,
Dist; Jalgaon Maharashtra
Pin-425 001.
3. Mr. Dnyaneshwar Dattu More,
Age 38 years,
s/o Dattu Limbaji More,
residing at post-Barloni,
Tal-Madha Dist-Solapur,
Pin code-413 252.
4. Mr. Bhila Adhar Patil,
Age 33 years,
S/o Adhar Pandurang Patil,
residng at -Post Satgaon (Do),
Tal. Pachora Dist-Jalgaon,
Pin-424 201.
5. Mr. Haridas Vishnu Imade,
Age 31 years,
s/o Vishnu Santhu Imade,
residing at A/p-Save Tal-Sangola,
Dist. Solapur,
Pin code-413 317.

6. Mr. Sandip Tukaram Patil
Age 32 years,
s/o Tukaram Shripat Patil,
residing -postr Moghan
Tal-Dist.-Dhule,
Pin-424 308.
7. Mr. Mahendra Bhaulal Gaygaye,
Age 31 years,
s/o Bhaulal Pusaram Gaygaye
residing at Chichala Po.Nagardhan,
Tal-Ramtek Dist.-Nagpur.,
Pin-441 106.
8. Mr. Laxman Tulshiram Zade,
Age 38 years,
s/o Tulshiram Jairam Zade,
residing at Dhani Po Nimkheda,
Tal-Mouda dist.-Nagpur,
Pin-441 106.
9. Mr. Gendal Ramdas Lilhare,
Age 34 years,
s/o Ramdas Pandu Lilhare,
residing at Sirsoli Po Kanhalgaon,
Tal-Mohadi Dist.-Bhandara,
Pin-441 909.
10. Mr. Dipak Uddhav Bhosale,
Age 36 years,
s/o Uddhav Dadarao Bhosale,
residing at -post, Ida-Pida,
Tal-Bhoom Dist.-Osmanabad,
Pin-413 502.
11. Mr. Anil Pawanlal Biranwar,
Age 38 years,
s/o Pawanlal Mangru Biranwar,
residing at Mahalgaon Post-Bapera,
Nimkheda,
Tal-Tumsa Dist-Bhandara,
Pin-441 915.
12. Mr. Laxmansing S. Tukuwale,
Age 31 years,
s/o Shanker Tukaram Tukuwale,
residing at 237 North Sadar Bazar,
Solapur, Pin Code-413 003.

13. Mr. Jisansing Ramsing Kajakwale,
 Age 36 years,
 s/o Ramsing Kisansing Kajakwale,
 residing at 1E North Sadar Bazar,
 Lodhi Galli Solapur,
 Pin.413 003.

14. Mr. Sandeep Fakira Jadhav,
 Age 35 years,
 s/o Fakira jauram Jadhav,
 residing at Pahan Tal-Pachora,
 Dist.-Jalgaon Pin-425 115.

15. Mr. Pawan A. Sonar,
 Age 34 years,
 s/o Ail Jagannath Sonar,
 residing at-Gandhi Nagar,
 Bhatru Krupa Sadan,
 Plot No.1 Bhusawal,
 Tal-Bhusawal, Dist.-Jalgaon,
 Pin-425 201.

16. Mr. Girish S. Sonar,
 Age 33 years,
 s/o Shridhar Jagannath Sonar,
 residing at Gandhi Nagar Bhatru,
 Krupa Sadan
 Plot No.1 Bhusawal,
 Tal-Bhusawal Dist.-Jalgaon,
 Pin-425 201.

Applicants

(By Advocate Shri Vishal Shirke)

Versus

1. Union of India,
 Through the Chairman,
 Railway Board,
 Rail Bhavan,
 New Delhi-110 001.

2. The General Manager,
 Central Railway,
 Head Quarters Office,
 CSTM, Mumbai 400 001.

... *Respondents.*

ORDER (ORAL)

Per : DR.BHAGWAN SAHAI, MEMBER (A)

Heard learned counsel for the applicants.

2. MA No.613/2019 filed by the applicants for Joint Petition is allowed.

3. In this OA, the applicants are seeking direction to the respondents for appointment to group D posts with the Central Railway as they had qualified in the recruitment test conducted in pursuance to Advertisement Notification 01/2007 and their names were included in the panel of extra selected candidates. During the hearing today, learned counsel for the applicants submits that the applicants have made representation to the respondents seeking redress of their grievance but they have not yet decided it. In the case record, at page Nos.368 to 372, we find that a representation seems to have been submitted on 21.08.2019 by only six of the applicants. Rest 10 applicants have not yet submitted any representation.

4. After arguing for sometime, the counsel for the applicants submits that the remaining ten applicants would also file a similar representation

with the respondents within one week from today and they would be satisfied if the present OA is disposed of with a direction to the respondents to decide these representations.

5. In view of this submission, the present OA is disposed of with direction to the respondents to decide the pending representation of six applicants dated 21.08.2019, alongwith additional representation if received from the remaining 10 applicants to the present OA before 11.10.2019, by passing a reasoned and speaking common order within one month thereafter and communicate that order to the applicants within one week thereafter.

6. The Original Application is thus disposed of in above terms at the admission stage itself. MA No.614/2019 stands closed. No costs.

(Ravinder Kaur)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

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*30/9/19
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